

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 111/TT/2013

Date: 29.4.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of Transmission Tariff of from anticipated DOCO (01.01.2012) to 31.03.2014 for 400 KV D/C Neemrana- Sikar line alongwith associated bays under Northern Region System Strengthening Scheme-XVII, for tariff block 2009-14 period in Northern Region.

Sir,

Please refer to PGCIL's petition on the above mentioned subject. It appears that in the petition, the petitioner has prayed to approve additional capital expenditure for financial years 2011-2012 and 2012-2013. However, as per revised management certificates and tariff forms, the petitioner has claimed additional capital expenditure for financial years 2011-12, 2012-2013 and 2013-2014. Kindly give reasons for this discrepancy on affidavit, with advance copies to respondents, by 20.5.2014.

Yours faithfully,

(P.K. Sinha)
Asst. Chief (Legal)